

**SPECIAL BENCH**

**O-121**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1180(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> JANUARY, 2021, 10:30 A.M**

Name of the Company	STATE BANK OF INDIA Vs. KAUSHIK GLOBAL LOGISTICS		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel/AR appeared through video conference:**

**Ms. Nishitha Nambiar, Advocate ] For Financial Creditor**

**Mr. Anuj Singh, Advocate ] For Corporate Debtor**

**Mr. Debanjan Ghosh, Advocate ]**

**Ms. Paramita Dutta, Advocate ]**

**O R D E R**

Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Corporate Debtor present.

Mr. Anuj Singh appeared for the Corporate Debtor seeks some time to file Vakalatnama Board Resolution and reply affidavit in the matter. As requested two weeks time is granted. Copy of the reply shall be served in advance on the Ld. Counsel appearing for the Financial Creditor.

List this matter for final hearing on **02/03/2021**.

**Rajasekhar V.K.  
Member (J)**